

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.64 of 2012 &
IA No.144 of 2012

Dated: 19th November, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

India bulls CSEB Bhaiyathan Power Ltd. ... Appellant(s)
Versus

Chhattisgarh State Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Mr. Sanjay Sen,
Mr. Anurag Sharma
Ms. Shikha Ohri Vashishtha

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-2 &3
Mr. M.G. Ramachandran
Ms. Swapna Seshadri for R.1

ORDER

We have heard the Learned Counsel for the parties. They are directed to file their respective written submissions on or before 29.11.2012 after serving copy on the other side.

Post the matter for reporting compliance on **03.12.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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